

APPLICATION-FORM
 (Must be Computer Printed or downloaded in A4 Size paper)
High Court of Chhattisgarh, Bilaspur
APPLICATION FOR THE POST OF DISTRICT JUDGE (ENTRY LEVEL)
DIRECT RECRUITMENT EXAMINATION 2014

Roll No.

(For office use only)

Affix your
 recent passport size
 3.5 x 4.5 cm.
 photograph here
 don't staple or pin

Place for Signature ➡

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Place for Thumb Impression ➡
 (Left Thumb for Male / Right Thumb for Female)

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1. Full name in **BLOCK LETTERS**:.....
2. Father's/Husband's Name :.....
3. Sex (Male/Female) :.....
4. Category - Unreserved / SC / ST :.....
 (Category OBC. be mentioned for age / fees relaxation)
5. Whether Domicile of :.....
 State of Chhattisgarh
6. Address for Correspondence :.....
 :.....
 :.....
 :.....
7. Contact No. :.....
8. Permanent Address :.....
 :.....
 :.....
 :.....

9. Date of Birth :.....

10. Age as on 01.01.2014 Year.....Month.....Day.....

11. Year of securing Law Degree :.....

12. The date of enrolment as an Advocate :.....

13. The number of years of active practice as an Advocate and place or places where the candidate has practiced :.....
:.....

14. (a) Have you ever been arrested? _____

(b) Have you ever been prosecuted? _____

(c) Have you ever been kept under detention? _____

(d) Have you ever been bound down? _____

(e) Have you ever been fined by a court of law? _____

(f) Have you ever been debarred from any Examination or rusticated by any University or any other educational authority/Institution ? _____

(g) Have you ever been debarred/disqualified by any Public Service Commission from appearing at its Examination/selection ? _____

(h) Is any case pending against you in any court of law at the time of filling up this application form? _____

(i) Is any case pending against you in any University or any other educational authority/Institution at the time of filling up this application form ? _____

(j) Whether you were ever convicted by a Criminal Court? (If so, when, for what offence and by which court?) :.....

NOTE:- All queries from 14(a) to 14(j) above must be answered specifically in "Yes" or "No" Compulsorily.

15. Whether the candidate is under financial debt ? If so, to whom and to what extent? :.....

16. Details of Examination fee:-

i- Amount of Challan :.....

ii- Transaction ID & date of deposit :.....

iii- Name & Address and code of Bank :.....

17. Details of Educational Qualifications :-

S. No.	Name of Exam	Board/ University	Year of Passing	Percentage of Marks
1.	High School			
2.	Higher Secondary			
3.	Graduation			
4.	Post Graduation			
5.	LL.B			
6.	Any other Qualification			

I hereby declare that the particulars/information given by me in the application form are true, correct and complete to the best of my knowledge and belief.

Place:.....

Signature of the candidate

Date:.....

Enclosures:-

1-

2-

3-

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**Space for extra photograph
(to be stapled)**

NOTE:- Please do not
paste the photograh.

**Space for extra photograph
(to be stapled)**

NOTE:- Please do not
paste the photograh.

ANNEXURE

(This certificate must accompany the application)

Certified that Shri/Smt./Ku..... Son/ wife/daughter of Shri..... was enrolled as an Advocate in the District Court (Distt.) State as on and is practicing as such continuously till today.

Date:-

**PRINCIPAL DISTRICT AND
SESSIONS JUDGE
(Sign & Seal)**

OR

Certified that Shri/Smt./Ku..... Son/ wife/ daughter of Shri..... was enrolled as an Advocate in the High Court ofon and is practicing as such continuously till today.

Date:-

**REGISTRAR GENERAL OF THE HIGH COURT
(Sign & Seal)**

Note:- Candidates must furnish a certificate in the above proforma. The date, month and year of issuance must be legibly mentioned by the issuing Authority.

INSTRUCTIONS FOR CANDIDATES

1. Please read all the instructions cautiously mentioned in the advertisement relating to this examination. Do not provide wrong or incomplete information.
2. Application format must be downloaded or computer printed in A4 size paper
3. All the columns of the application must be filled by the applicant in his/her own hand writing.
4. Photograph should be affixed in appropriate place on the Application Form & Identity-Sheet. Name and address of the candidate must be written on the back of all the four photographs.
5. Scheduled Caste and Scheduled Tribe who are bonafide residents of Chhattisgarh state shall only be entitled for getting benefit of reservation. The candidates of Other Backward Classes who are bonafide residents of Chhattisgarh state and candidates of other states shall be treated as unreserved candidate.
6. Candidates of SC, ST and OBC should make sure that the Caste Certificate attached is valid in all respects. Caste Certificate of temporary validity issued by Tahsildar, should have continuing validity at the time of application.
7. Application form should be filed in English BLOCK LETTERS only in Blue or Black ink.
8. Photograph should be affixed and attached in appropriate place. Name and address of the candidate must be written on the back of all the four photographs.
9. For age relaxation attested copy of caste certificate must be attached.
10. One self addressed envelope (11 x 5 inch) stamped with postal stamps of Rs. 25/- each should be attached.
11. Fee must be furnished in the form of Challan only with SBI branches through Core Banking Network all over India. Therefore, original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. www.cghighcourt.nic.in.
12. The particulars in Challan must be filled in very cautiously. On account of incomplete / wrongly filled Challan the application shall be rejected. Please note that Name & Address of the Candidate must be identical on the Application Form, Identity-Sheet & Challan as well.
13. Application form should be accompanied with duly attested copies of marks sheets of High School, Higher Secondary, Graduation, Law, Caste certificate, Domicile certificate and other necessary certificates.
14. Experience/Practice Certificate should be issued only by the Registrar General of the concerning High Court or Principal District & Sessions Judge.
15. Legal size paper for Challan should be used.
16. Do not fold the application form and testimonials, certificates etc.
17. **Candidates shall have to produce, at the time of appearing for the Written Examination/Viva-voce, photo identity proof in original i.e. Card issued by the Election Commission of India or Bar Council of the State or PAN Card or Driving License or any recognized photo identity proof along with the hard copy of Admit Card.**
18. Use 14 X 10 Inch size envelope for sending the application form.
19. Application form and documents must be arranged in following order:-
 1. Application form (3 pages)
 2. Experience Certificate in prescribed format .
 3. Challan (Original)
 4. Identity sheet
 5. NOC / Undertaking (if applicable)
 6. Testimonials etc.
 7. Self Addressed Envelope.

HIGH COURT OF CHHATTISGARH, BILASPUR

IDENTITY-SHEET

District Judge (Entry Level) Direct Recruitment Examination 2014

Examination Centre:
(for office use only)

Roll No

(for office use only)

Date & Time of Examination

Date : 20/07/2014 & Time : Paper-I-Law- 9.00 A.M. to 12.00 Noon & Paper-II-Law -2.00 P.M. to 5.00 P.M.

(To be filled by candidate)

Candidate's Name :

Father's / Husband's Name:.....

Date of Birth :..... Gender :.....

Domicile of C.G.(Yes/No) :..... Category :

Correspondence Address :

.....

.....

Affix latest photo of
size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on
application form)

Candidate's Signature

Candidate's Thumb Impression
(Left Thumb for Male / Right Thumb for Female)

Candidate's Signature and Thumb Impression in Examination Hall

(NOTE : Left Thumb for Male / Right Thumb for Female)

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Signature Thumb Impression
(Paper I LAW)

Answersheet No.

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Signature Thumb Impression
(Paper II LAW)

Answersheet No.

(Signature of the invigilator)
(Paper I LAW)

(Signature of the invigilator)
(Paper II LAW)

Signature of Centre Head / In-charge
(With Seal)

Note :- Before sending the application form along with Identity Sheet the candidate must ensure that the information filled in the Identity Sheet is correct. Also put his / her Signature and thumb impression in the appropriate space.

(To be accepted by all the Branches of State Bank of India through Core Banking Network)

CHALLAN FORM SHOULD BE FILLED BY THE CANDIDATE IN THEIR OWN HANDWRITING

First copy for Bank (This part to be retained by the Bank for its record)	Second copy for candidate (This part should be kept by candidate)	Third copy for High Court of Chhattisgarh (This part must be attached along with the application form)																		
STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2014.</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 50/- is to be recovered from the candidate separately).		STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2014</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 50/- is to be recovered from the candidate separately).		STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2014.</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 50/- is to be recovered from the candidate separately).	
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BANK STAMP & SIGNATURE Sign.of Candidate	BANK STAMP & SIGNATURE Sign.of Candidate	BANK STAMP & SIGNATURE Sign.of Candidate																		
Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.	Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.	Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.																		